

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.**

**ORDER**

NO: 188

DATED: 21/5/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

**Rs. In lacs.**

S.No	Name of the Court	001-Salary.	002-T.E	006 Tele phone	007 O.E.	009-RRT	014-POL	2071-P&ORB (NPS)
1	Pr. D&S Judge, Kargil.	---	0.40	---	0.20	---	---	---
2	Pr. D&S Judge, Bhaderwah.	---	0.20	---	---	---	---	---
3	Addl. D&S Judge, Handwara.	---	2.00	---	---	---	---	0.50
4	Addl. Distt. Judge (Matrimonial Cases) Jammu.	15.00	---	---	---	---	0.20	---
5	2 <sup>nd</sup> . Addl. D&S Judge, Srinagar.	---	0.30	---	0.20	---	---	---
6	C.J.M. Kargil.	---	---	---	0.15	0.11	0.15	0.30
7	C.J.M. Kulgam.	---	0.15	---	---	---	0.15	0.40
8	C.J.M. Reasi.	---	---	---	0.15	---	---	---
9	C.J.M. Samba.	10.00	---	---	0.15	---	0.20	0.50
10	Municipal Magistrate, Srinagar.	---	---	---	---	---	---	0.40
11	Sub Judge, Vailoo.	---	0.20	---	0.15	---	---	---
12	Sub Judge, Pattan.	---	---	---	---	---	---	0.30
13	Sub Judge, Jammu.	---	---	---	---	---	---	0.30
14	Munsiff, D.H. Pura.	---	---	---	---	---	---	0.70
15	Munsiff, Zanaskar.	5.00	---	---	---	---	---	0.30
16	Munsiff, Sankoo.	---	---	---	---	---	---	0.30
17	Munsiff, Pampore.	---	---	---	---	---	---	0.50
18	Munsiff, Bani.	---	0.20	---	---	---	---	---
19	3 <sup>rd</sup> . Addl. Munsiff, Jammu.	---	---	---	0.10	---	0.15	0.20
20	3 <sup>rd</sup> . Addl. Munsiff, Srinagr.	---	---	0.20	---	---	---	---
21	Addl. Mob. Mag. Khaltsi.	---	0.50	---	---	---	---	---
22	Addl. Mob. Mag. Batalik(Drass)	---	0.50	---	---	---	---	---
23	Asstt. Commr.(Rev) Kishtwar	2.50	---	---	---	---	---	---
24.	Tehsildar, Srinagar (South)	1.50	---	---	---	---	---	0.15
25.	Tehsildar, Thanamndi.	1.50	---	---	---	---	---	0.15
26	Tehsildar, Shopian.	1.20	---	---	---	---	---	0.15
27.	Tehsildar, Gool.	1.00	---	---	---	---	---	0.15
28.	Distt. Mob. Mag.(Tr) Udhampur	---	0.50	---	0.10	---	0.15	0.50

By Order.

No: 4246-89/AC Dated: 21/5/2019

*[Signature]*  
Deputy Registrar (Accnts) 21/5/19

Copy to the:-

- 1-2. Pr. D&S Judge, Kargil/Bhaderwah.
3. Addl. D&S Judge, Handwara.
4. Addl. District Judge (Matrimonial Cases) Jammu.
5. 2<sup>nd</sup>. Addl. D&S Judge, Srinagar.
- 6-9 C.J.M. Kargil/Kulgam/Reasi./Samba.
10. Municipal Magistrate, Srinagar.
- 11-13. Sub Judge, Vailoo/Pattan/Jammu.
- 14-18 Munsiff, D.H.Pura/Zanaskar/Sankoo/Pampore/Bani.
- 19-20. 3<sup>rd</sup>. Addl. Munsiff, Jammu/Srinagar.
- 21-23 Addl. Mobile Magistrate, Khaltsi/ Batalik(Drass).
24. Asstt. Commissioner (Rev), Kishtwar.
25. Distt. Mob. Mag. (Tr) Udhampur.
- 26-28. Tehsildar, Srinagar(South)/ Thanamandi/Shopian/Gool..
29. Treasury Officer, Saddar Try. Srinagar.
30. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 31-44 Treasury Officer, Kargil/Handwara/Kulgam/Reasi/Vailoo/Pattan/D.H.Pura/Zanaskar/Sankoo/Pampore/Bani/Khaltsi/Batalik(Drass)/Thanamandi/Shopian./Udhampur/Gool/Samba..  
..... for inf. and n/a.
45. Order Book.

*Me nic for up-leadship*

*[Signature]*  
Deputy Registrar (Accnts) 21/5/19